## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO.47(ND)/2010 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY:

Mr. Ram Passotam Mittal

Vs

M/s. Hotel Queen Road Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

## ORDER

Learned counsel for the petitioner has requested for adjournment on the ground that Sr. Counsel is not available.

List on 30<sup>th</sup> August 2016

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)

MEMBER

11.-08.2016 (A.K. Arora